

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 04

IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/ 1286(MB)2022

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **08.08.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

**Vs**

**Rivaaz Trade Ventures Private**  
**Limited**

**For FC** : Adv. Ankit Lohia, Adv. Varun Nathani a/w Adv. Suchita Valjee,  
Adv. Rajvi Shah, Adv. Riya Vasa i/b Manilal Kher Ambalal & Co.

**For CD** : Adv. Shyam Kapadia a/w Adv. Petrushka Dasgupta,  
Adv. Devdutta Uchill

**Section 7 of IBC**

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**ORDER**

List on **29.08.2024** for further hearing.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**